

F.No. 01(03)/Roster/CESTAT/2021
Customs, Excise & Service Tax Appellate Tribunal
West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 02.03.2021

ORDER NO. 23 of 2021

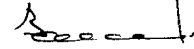
Hon'ble President is pleased to partially modify the roster order no. 07 of 2021 for **CESTAT, New Delhi** for **05.03.2021** at **2:30 p.m.** as follows:-

CORAM	PERIOD	WORK ASSIGNED
Sh. P. V. Subba Rao, Hon'ble Member (Technical) and Ms. Rachna Gupta, Hon'ble Member (Judicial)	05.03.2021 at 2:30 p.m.	C/50618/2019 M/s. D. S. Cargo vs. CC, New Delhi

Note:-

1. In the event of non sitting of a Bench, the adjourned dates of listed matters will be available on the website www.cestatnew.gov.in in the link "Daily orders".

By Order



(Bineesh Kumar K. S.)
Registrar

Copy to:-

SPS to Hon'ble President/Hon'ble Members/P.A. to Registrar/Dy. Registrar/Bar Association/O/o Chief Commissioner (AR)/ Notice Board/ Website/Guard File/Office Copy.



Dy. Registrar